

(a), (b) and (c) : Central Drugs Research Instt., Lucknow has developed "MEMORY PLUS" which has been found to facilitate learning and memory. The drug based on the classical ayurvedic drug "Brahmi" used as "Medhya Rasayan" (Memory enhancer).

Central Drugs Research Instt., Lucknow has conducted the following studies on efficacy and safety of "Memory Plus":-

- 1) Standardization of Brahmi Extract (Trade Name: Memory Plus) based on bacoside content (the active ingredient).
- 2) Safety studies (Regulatory Pharmacology and Toxicology) as conducted for Modern Drug Development.
- 3) Standardized Brahmi extract (Memory Plus) found to facilitates learning and memory in animal models.

"Memory Plus" is marketed by M/S Velvet International Pharma Products Ltd. under Ayurvedic Drug License issued by Drug Controller, Tamilnadu.

The reply as printed above was sent by the Minister afterwards in substitution of the original reply"

Child Labour

2306. SHRI N. DENNIS : Will the Minister of LABOUR be pleased to state:

(a) whether the studies conducted by the International Programme on Elimination of Child Labour (IPEC) ILO have observed that productivity goes down affecting profitability in industries where children are employed:

- (b) if so, the details thereof; and
(c) the remedial steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Border Route at Demchok

2307. SHRI P. NAMGYAL : Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 3768 on September 2, 1996, regarding border route at Demchok and state:

(a) whether further discussions with the Chinese counterparts have been held in the recent past for opening

of border at Demchok in Ladakh; and

(b) if so, the progress/outcome of the talks held?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMALA SINHA) : (a) Yes, Sir. The proposal for opening of Demchok, in Ladakh, for border trade and for pilgrimage to Kailash-Mansarovar was taken up with the Chinese side during the 9th meeting of the India-China Joint Working Group, in Beijing, in October 1996, and during the 5th meeting of the India-China Experts Group, in New Delhi, in March 1997.

(b) The Chinese side are yet to indicate acceptance of our proposal. The issue will continue to remain under discussion with the Chinese side.

[Translation]

Indians In Gulf Countries

2308. DR. RAMVILAS VEDANTI : Will the PRIME MINISTER be pleased to state:

(a) the number of Indians staying in the Gulf countries; country-wise;

(b) whether any agreement has been signed with the Governments of the Gulf countries for safeguarding the interests of Indians staying there; and

(c) if so, the details thereof

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMALA SINHA) : (a) As per information available with Government approximate number of Indian nationals staying in Gulf countries is as follow:

1. Bahrain	1,00,000
2. Iraq	80
3. Kuwait	1,95,000
4. Oman	3,31,500
5. Qatar	80,000
6. Saudi Arabia	13,00,000
7. UAE	10,00,000
8. Yemen	4,000

(b) and (c) There are no bilateral agreements between the Government of India and the Governments of Gulf countries for the welfare and protection of Indians staying in those countries. However, all Indian Missions/Post are under instructions to look after the welfare of and protect